

**OFFICE OF THE DISTRICT & SESSIONS JUDGE,
NORTH-EAST DISTRICT, KARKARDOOMA COURTS, DELHI.**

ORDER

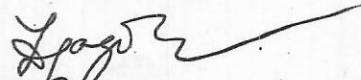
I, hereby authorize the following Judicial Officers during the Winter Vacation, 2018, w.e.f. 26.12.2018 to 31.12.2018 at North-East District, Karkardooma Courts, Delhi to look after the urgent work under the Delhi Rent Control Act, 1958 on the dates mentioned below against their names:-

S.No.	Name of the Judicial Officers	Period of Detention	Court Room No.
1.	Sh. Ankit Singla, ACJ/ARC/CCJ	26.12.2018 to 27.12.2018	76
2.	Colette Rashmi Kujur, JSCC/ASCJ/GJ	28.12.2018, 29.12.2018 & 31.12.2018	64

The aforesaid Judicial Officer shall hold the Court in his/her respective court rooms during Winter Vacation, 2018 and shall be assisted by his/her own court staff. The names and particulars of the staff detained by him/her for the said purpose, be sent to this office well in advance.

The aforesaid Judicial Officer and the Court Staff members detained shall be entitled to avail Compensatory Leave in the Calendar Year 2019 in lieu of the duty actually performed during the Winter Vacation, 2018.

The Office of the undersigned will remain open daily from 10:00 a.m. to 5:00 p.m. during the Winter Vacation, 2018, except other holiday, if any.

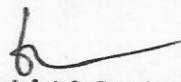

(DEEPAK JAGOTRA)
District & Sessions Judge,
North-East District,
Karkardooma Courts, Delhi

No. 7751-77/Judl./N-E/KKD/Delhi/Win.Vac./2018

Dated : 17/12/18

Copy forwarded for information and necessary action to :-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The District & Sessions Judge (HQs), Tis Hazari Courts, Delhi
3. The District & Sessions Judges of East, Shahdara, North-West, New Delhi, South, South-East, West, North, South-West, Delhi/New Delhi.
4. All the Judicial Officers posted at North-East District, Karkardooma Courts, Delhi.
5. The Accounts Officer, Accounts Branch, through Ld. D.D.O., North-East District, Karkardooma Courts, Delhi.
6. The Officer Incharge, Pool Car Section, Karkardooma Courts, Delhi
7. The Chief Prosecutor, Prosecution Branch, North-East District, Karkardooma Courts, Delhi
8. The Administrative Officer(J)/Administrative Officer (J) of all the Branches, North-East District, Karkardooma Courts, Delhi
9. The PRO/APRO, Karkardooma Courts, Delhi
10. The Secretary, Shahdara Bar Association, Karkardooma, Delhi.
11. The Website Committee, Tis Hazari Courts and Karkardooma Courts, Delhi
12. Personal Office of the undersigned.
13. Notice Board, through Care Taker, North-East District, Karkardooma Courts, Delhi


District & Sessions Judge,
North-East District,
Karkardooma Courts, Delhi